CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

DATED THURSDAY, THE TWENTY FIFTH DAY OF MAY ONE THOUSAND NINE HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI S.P.MUKERJI, VICE CHAIRMAN

HON'BLE SHRI G.SREEDHARAN NAIR, JUDICIAL MEMBER

ORIGINAL APPLICATION NO.152/89

- 1. A.Ramankutty
- 2. R.Chami
- 3. P.X.Francis
- 4. K.R.Mohan
- 5. T.J.Joseph George
- 6. S. Natchimuthu
- 7. P.S.Gopi

Applicants

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- 1. Union of India, represented by the General Manager, Personnel, Southern Railway, Park Town, Madras.
- The Divisional Railway Manager, Southern Railway, Palghat.
- The Divisional Railway Manager, (Personnel), Southern Railway, Trivandrum.

Respondents

M/s K.Vijayan & P.K.Madhusoodhanan - Counsel for the applicants

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(SHRI G. SREEDHARAN NAIR, JUDICIAL MEMBER)

This application was admitted today. As copies of and the documents have been served on Smt.Sumathi Dandapani on behalf of respondents, having regard to the nature of the relief that is claimed in the application, we have heard of the O.A. itself.

- The relief that is claimed by the applicants is are for the disbursement of the arrears of pay due to them. It has stated that the applicants had actually submitted representations to the second respondent on 12.1.1986 for the issue of orders for disbursement of the arrears, but no action has hitherto taken.
- It was submitted by the counsel of the respondents that such a representation has not been received by the second respondent, and that in case a copy of the same is given to the second respondent will consider the request and dispose of it of
- 4. In the circumstances, we hereby direct the applicants to furnish the second respondent with copies of the representations submitted/them on 12.1.1986 for disbursement of the arrears of pay, within a period of one month from this date. On receipt of the same, the second respondent shall consider and dispose them of within two months.

as The application is disposed of/above.

A copy of the order may be given to the counsel on either side as requested.

(G.SREEDHARAN NAIR JUDICIAL MEMBER

(S.P.MUKERJI) VICE CHAIRMAN

25.5.89